## प्रेस प्रकाशनी PRESS RELEASE



## भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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## Regulatory Sandbox (RS): Second Cohort on 'Cross-Border Payments' - Exit

In the Second Cohort under the Regulatory Sandbox (RS) with 'Cross-Border Payments' as its theme, eight entities commenced testing of their products which was communicated vide Press Release dated September 13, 2021.

2. The following four entities have completed the 'Test Phase'.

SI. No.	Sandbox Entity	Description
1	Cashfree	The product extends a cross-border payment platform
	Payments India Private	to facilitate the purchase of assets listed on foreign exchanges (e.g NASDAQ) like publicly listed shares,
	Limited	exchange-traded funds i.e., ETFs and units of mutual
		funds, securities by Indian investors via local payment methods.
2	Fairex	
	Solutions	The product provides an aggregation platform of leading
	Private Limited	cross-border payment providers for outward remittance.
3	Nearby	The product facilitates routing the inward cross-border
		remittance to the beneficiary's Aadhaar number as a
	Private Limited	virtual bank account using existing Rupee Drawing
		Arrangement (RDA) mechanism.
4	Open Financial	The product proposes a Blockchain-based cross-border
	Technologies	payment system, leveraging the current infrastructure
	Private Limited	and ensures frictionless and tamperproof monitoring
		capabilities.

- 3. The products were evaluated based on mutually agreed test scenarios and expected outcomes. All the above four products have been found viable within the boundary conditions defined during testing under Regulatory Sandbox.
- 4. The aforesaid entities have now exited the Second Cohort of the Regulatory Sandbox on 'Cross-Border Payments'. The products found acceptable under this Cohort may be considered for adoption by Regulated Entities subject to compliance with applicable regulatory requirements.

(Yogesh Dayal) Chief General Manager